

ITEM NO.1501

COURT NO.3

SECTION II-C

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 102/2011

M. SUBRAMANIAM & ANOTHER

Appellant(s)

VERSUS

S. JANA K I & ANOTHER

Respondent(s)

Date : 20-03-2020 This appeal was called on for pronouncement of Order today.

For Appellant(s) Mr. S. R. Setia, AOR

For Respondent(s) Mr. K. K. Mani, AOR

Mr. M. Yogesh Kanna, AOR  
Mr. Raja Rajeshwaran S., Adv.

Hon'ble Mr. Justice Sanjiv Khanna pronounced the Non-Reportable Order of the Bench comprising Hon'ble Mr. Justice N.V. Ramana, Hon'ble Mr. Justice Mohan M. Shantanagoudar and His Lordship.

The appeal is partly allowed in terms of the Signed Non-Reportable Order.

Pending application(s), if any, shall stand disposed of.

(GEETA AHUJA)  
COURT MASTER (SH)

(ANAND PRAKASH)  
BRANCH OFFICER

(The Signed Non-Reportable Order is placed on the file)

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